

Versions) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1994-95, alongwith Audited Accounts.

- (2) A copy of the Review (Hindi and English Versions) by the Government of the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1994-95.

[Placed in Library, See No. L.T. 8943/95]

*Annual Report, Review and Audited Accounts of HUDCO Ltd., New Delhi*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, I, on behalf of Shri S.S. Ahluwalia, beg to lay on the Table.

A copy each of the following papers (Hindi and English Versions) under sub-sector (1) of sector 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1994-95.
- (2) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. L.T. 8944/95]

*Annual Report and Review of the Rail India Technical and Economic Services Ltd., New Delhi, for 1994-95*

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : Sir, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English Versions) under sub-sector (1) of sectors 619A of the Companies Act, 1956 :-
- (a) (i) Review of the Government of the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1994-95.
- (ii) Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. L.T. 8945/95]

- (b) (i) Review by the Government of the working of the Indian Railway Constructions Company Limited, New Delhi, for the year 1994-95.
- (ii) Annual Report of the Indian Railway Constructions Company Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. L.T. 8946/95]

- (2) (i) A copy of the Annual Report (Hindi and English Versions) of the Railway Sports Control Board, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (English and Hindi Versions) by the Government of the working of the Railway Sports Control Board, New Delhi, for the year 1994-95.

[Placed in Library, See No. L.T. 8947/95]

14.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILL AND RESOLUTIONS MINUTES

[English]

SHRI S. MALLIKARJUNAIAH (Tumkur) : I beg to lay on the Table the Minutes (Hindi and English Versions) of the Forty-sixth and Forty-seventh sittings of the Committee on Private Members' Bills and Resolutions held during the current Session.

[Translation]

PUBLIC ACCOUNTS COMMITTEE

14.08½ hrs.

ONE HUNDRED TWELFTH AND ONE HUNDRED THIRTEENTH REPORT

SHRI RAM NAIK (Bombay North) : I beg to present the following Reports (Hindi and English Versions) of the Public Accounts Committee (10th Lok Sabha) :

- (1) Hundred and Twelfth Report on National Cancer Control Programme.
- (2) Hundred and Thirteenth Report on Out-of-turn allotments of Government residential accommodation.